DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

25.7.17

In the Court of... C.J.M. Bijnor

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
01.	1013/16	St % Kishal	M.V Act	Kot-City	100=00	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
02	1009/16	St % Ishwar	"	"	100=00	
03.	386/16	St % Alok	"	"	100=00	
04.	4998/16	St % Rakesh	"	"	300=00	
05.	5168/16	St % Nadeem	"	"	100=00	

SBI A/C No 34878621132

Chief Judicial Magistrate
BIJNOR
24.7.17